

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-2373/ND/2019

IN THE MATTER OF:

M/s Krishna Surgical Specialities Pvt. Ltd.
Vs
M/s. Medeor Hospital Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashutosh Gupta, Adv. Gaurav Rana Adv. Abhishek
For the Respondent : Adv. Saad Shervani, Adv. Abhishek Singh

ORDER

Matter has been already mentioned in the cause list as Item No. 209.

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(SAROJ RAJWARE)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)